

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.61/96  
MA No.2719/95  
OA No.1384/94

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New Delhi this the 10th day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr K.Muthukumar, Member (A)

Mrs Nirmal Handa  
Provisional Language Teacher  
Govt. Girls C.M.Sr.Sec.School, Sector No.2  
R.K.Puram, New Delhi-110 061.

...Petitioner

Versus

Mr G.S.Patnayak  
Director of Education  
Old Secretariat  
Delhi - 110 054.


...Respondent.

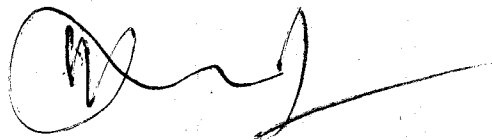
(By Advocate: Sh. Vijay Pandita)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

None for the petitioner. Respondents have filed compliance report. They have also <sup>enclosed</sup> endorsed the photocopy of the cheque issued to the petitioner, which has been received by him. The respondents have expressed regret and tendered an apology for the belayed compliance. Therefore, the CP is closed. MA also stands disposed of.

  
(K.Muthukumar)  
Member (A)

  
(A.V.Haridasan)  
Vice Chairman (J)

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